

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (INSOLVENCY) NO.628 OF 2019

In the matter of:

Naresh Kumar Sharma

Appellant

Vs

Oriental Bank of Commerce & Anr

Respondents

Present:

**For Appellant :Mr Rakesh Kumar, Ms Chetna Bisht, Ms Shivali Singh,
Advocates for appellant.**

**Mr Abhishek Anand, MR. Tushar Tyagi, Advocates for
RP.**

Ms Niti Jain, Advocate for R1.

ORDER

15.07.2019- Because of bereavement in the family of main counsel, Ms Chetna Bisht, Advocate prays for adjournment. The appeal is accordingly adjourned.

2. Post the case for admission on **7th August, 2019**.

(Justice S.J. Mukhopadhaya)
Chairperson

(Balvinder Singh)
Member (Technical)

(Kanthi Narahari)
Member (Technical)

Bm/su